



\$~S-1, 16 & 17

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

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+ W.P.(CRL) 2563/2021

**DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR)** ..... Petitioner

Through: Mr. Tushar Sannu, Standing counsel

for DCPCR.

versus

## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS. ..... Respondents

Through: Ms. Nandita Rao, ASC (Criminal),

GNCTD for the State with S.I.

Surendra Das, P.S.: Shastri Park.

Mr. Anant Kumar Asthana, Advocate for Delhi State Legal Services

Authority (DSLSA)

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+ CRL.REF. 1/2020

COURT ON ITS OWN MOTION ..... Petitioner

Through: Ms. Shilpa Dewan, Advocate

versus

STATE ..... Respondent

Through: Ms. Nandita Rao, ASC (Criminal),

GNCTD for the State

Mr. R.H.A. Sikander, Standing Counsel for Delhi Commission for Protection of Child Rights (DCPCR)/R-3 with Mr. Anurag

Kundu, Chairperson, DCPCR.

Ms. Anu Grover Baliga, Secretary,

DHCLSC.





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W.P.(CRL) 1560/2017 & CRL.M.A. 49787/2018 (exemption) + SADHAN HALDAR ..... Petitioner

> Through: Ms. Shilpa Dewan, Advocate.

versus

THE STATE NCT OF DELHI & ORS ..... Respondents

> Ms. Nandita Rao, ASC (Criminal), Through:

> > **GNCTD** for the State

Mr. Anil Grover, SC New DMC along with Mishal Vij, Advocates for

respondent New DMC.

Mr. Tushar Sannu, Advocate

Standing Counsel for EDMC

Mr. Anant Kumar Asthana, Advocate State Legal Services for Delhi

Authority (DSLSA)

R.H.A. Sikander, Standing Mr. Counsel for Delhi Commission for Protection of Child **Rights** (DCPCR)/R-4 with Mr. Anurag

Kundu, Chairperson, DCPCR.

Mr. Tarun Johri and Mr. Vishwajeet

Tyagi, Advocates for DMRC.

Mr. J. K. Singh, Standing Counsel for Railways with Mr. Amit Kumar, Advocate for R-10.

Mr. Ripudaman Bhardwaj, CGSC and Mr. Kushagra Kumar, Advocate for

UOI.

**CORAM:** 

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

27.01.2022 %





The present matters have been taken up for hearing by way of Video Conferencing on account of COVID-19 pandemic.

We are informed at the Bar that Mr. H. S. Phoolka, learned Senior Counsel who is assisting this court in these connected matters as *amicus curiae*, is in personal difficulty today.

In view of the foregoing, the hearing of these connected matters is adjourned.

List on 10.02.2022.

SIDDHARTH MRIDUL, J

ANUP JAIRAM BHAMBHANI, J

**JANUARY 27, 2022**/*ds* 

Click here to check corrigendum, if any